

10th September, 2003

Notification No. 74/2003 - Customs (N.T)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs, hereby appoints the Commissioner of Central Excise, Chandigarh-I, to act as Commissioner of Customs, Amritsar, for the purpose of adjudicating the matters relating to Show Cause Notice pertaining to M/s. Sri Rama Steel Limited, Village Bated, Baddi Road, Barotiwala, District Solan, Himachal Pradesh and Others, issued vide DGCEI.F.No.NZU/INV/98/LRU/2002/282-289, dated 7th February, 2003, by the Additional Director General, Delhi Zonal Unit, Directorate General of Central Excise Intelligence, West Block VIII, Wing No.3, 1st Floor, Sector-1, R.K.Puram, New Delhi - 110 066.

D.S.Garbyal
Under Secretary to the Government of India

F.NO.437/23/2003-CUS.IV